

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/07/KOB/2023
SECTION	241(1) R/W 242 C/ACT
NAME OF PARTIES	TOSHMA BIJU VARGHESE & 2 OTHERS V/S MANGALAM PUBLICATIONS (INDIA) PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JITHIN SAJI ISAAC, SAJI ISAAC K J,
RESPONDENTS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY, MILLATH & ASSOCIATES, JEN JAISON(R5). BUJU VARGHESE

26 JUNE 2024

O R D E R

IA(C/ACT)/55/KOB/2024 in CP(C/ACT)/07/KOB/2023

List for further consideration on **12.08.2024**.

IA(C/ACT)/167/KOB/2023 in CP(C/ACT)/07/KOB/2023

List for further consideration on **12.08.2024**.

IA(C/ACT)/171/KOB/2023 in CP(C/ACT)/07/KOB/2023

Matter heard for a considerable time and **reserved for orders**.

IA(C/ACT)/148/KOB/2023 in CP(C/ACT)/07/KOB/2023

List for further consideration on **12.08.2024**.

IA(C/ACT)/134/KOB/2023 in CP(C/ACT)/07/KOB/2023

List for further consideration on **12.08.2024**.

CP(C/ACT)/07/KOB/2023

Learned Counsel, Mr. Saji Issac K J appears physically on behalf of the Petitioners. Learned Counsel, Mr. Arjun R Naik appears on behalf of R1 to R4 through virtual mode. Learned Counsel, Mr. Ameerul Millath appears physically on behalf of R6.

List for further consideration on **12.08.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**